

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 228**  
**Company Appeal-143/ND/2023**

**IN THE MATTER OF:**

**Eternity Homes Pvt. Ltd.**

... **Applicant/Petitioner**

**Versus**

**ROC**

...

**Respondent**

**Under Section: 252 (3)**

**Order delivered on 16.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Manish Kumar Singh

**For the Respondent** :

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Due to paucity of time, the matter is re-notified to 14.06.2024.

**Sd/-**  
**(Court Officer)**